

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1593
ANSWERED ON:02.12.2014
DISABILITY POLICY
Venugopal Dr. Ponnusamy

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a number of posts reserved for persons with disabilities are lying vacant;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether several States have not yet formulated the disability policy; and
- (d) if so, the names of such States and the follow up action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a)&(b) Department of Personnel & Training has intimated that information about vacant post reserved for persons with disabilities is not centrally maintained. A Special Recruitment Drive for filling up the backlog of persons with disabilities has been launched in November, 2009. The Drive was concluded on 31.03.2012. As per the information received from the 73 Ministries/Departments there were 6003 backlog vacancies, out of which 2388 have been filled up.

(c)& (d) As per information available from the Office of Chief Commissioner of Persons with Disabilities, only 7 States namely Goa, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Rajasthan and Tamil Nadu have formulated policy for persons with disabilities. The Chief Ministers of the concerned States have been requested to formulate their State Disability Policy.